

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE  
BENCH AT CHENNAI**

**ORIGINAL APPLICATION No. 227 of 2021  
IN THE MATTER OF**

**BATTU SATISH REDDY**

H.No. 5-55, Pittavani Palem, Kalapaka  
Pedgantyada, Visakhapatnam District  
Andhra Pradesh-530031  
Mobile No. 9666391895  
Mail id: [advsravan@gmail.com](mailto:advsravan@gmail.com)

..... Applicant

Versus

**NATIONAL THERMAL POWER CORPORATION LTD SIMHADRI PLANT**

Rep by its Plant In-charge Near Pittavani Palem Village  
Simhadri Post 531020  
Vishakapatnam, Andhra Pradesh  
& 5 Others

..... Respondents

**REPORT FILED BY THE 5<sup>TH</sup> RESPONDENT APPCB**

**DATE - 6-03-2023**



**M/s MADHURI DONTI REDDY  
ADVOCATE**

**STANDING COUNSEL FOR GOVERNMENT OF ANDHRA PRADESH  
A.P. POLLUTION CONTROL BOARD  
T.T.D. SUPREME COURT OF INDIA**

#26, S2, Royal Castle, Gill Nagar Extension, Choolaimedu, Chennai – 600 094.  
Mobile: 98407 98460 / 63831 21322, Email: [rednymadhuri09@gmail.com](mailto:rednymadhuri09@gmail.com)

**COUNSEL FOR 5<sup>TH</sup> Respondent APPCB**

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**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Original Application No. O.A. No. 227 of 2021(SZ)**

**IN THE MATTER OF O.A. No. 227 of 2021(SZ) SUBMITTED TO HON'BLE  
NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE, CHENNAI IN  
COMPLIANCE TO HON'BLE NGT ORDER DATED 03.02.2023.**

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**Dt: 01.03.2023**  
**Place: Visakhapatnam.**

  
**(S. Venkateswarlu)**  
**Environmental Engineer,**  
**A.P. Pollution Control Board,**  
**Regional Office, Visakhapatnam**  
**Environmental Engineer**  
**A.P. Pollution Control Board**  
**Regional Office, Visakhapatnam**

**Report of APPCB in compliance to Hon'ble NGT order dated 03.02.2023 in O.A. No. 227 of 2021(SZ) filed by Sri Battu Satish Reddy, Pittavanipalem Village, Visakhapatnam District against M/s. Simhadri Super Thermal Power Project (Stage-I&II), NTPC Limited, Parawada(M), Anakapalli District (Earlier Visakhapatnam District):**

The Hon'ble NGT vide order dated 03.02.2023 in O.A. No. 227 of 2021(SZ) directed the Andhra Pradesh Pollution Control Board (APPCB) to file a fresh report on reply dated 01.02.2023 of M/s. Simhadri Super Thermal Power Project (Stage-I&II), NTPC Limited, Parawada(M), Anakapalli District (Earlier Visakhapatnam District). Copy of the Hon'ble NGT order dated 03.02.2023 is attached as **Annexure-A**.

**The contents of the notice dated 31.01.2023 of APPCB are as furnished below:**

*"The Board has issued Consent for Operation and Hazardous Waste Authorization to your industry on 19.10.2022 to produce power generation of 2000MW Stage-I(Unit-I&II)-1000MW & Stage-II (Unit-III&IV)-1000 MW which is valid up to 31.08.2027 duly stipulating certain conditions & standards to comply with.*

*The Board officials has conducted Ambient Air Quality Monitoring in the industry and as per the analysis reports Particulate Matter  $PM_{2.5}$  and  $PM_{10}$  values are exceeded the Board Standards.*

<b>Ambient Air Quality Monitoring:</b>				
<b>Sample Collected at</b>	<b>Date of Sampling</b>	<b>Parameter</b>	<b>Value (<math>\mu\text{g}/\text{m}^3</math>)</b>	<b>Standard (<math>\mu\text{g}/\text{m}^3</math>)</b>
Near Raw water pump house	24.01.2023 to 25.01.2023	$PM_{2.5}$	69.0	60.0
		$PM_{10}$	144.0	100.0
Near Administration Office	25.01.2023 to 26.01.2023	$PM_{2.5}$	85.0	60.0
		$PM_{10}$	176.0	100.0

<b>Stack Monitoring:</b>			
<b>Sample Collected at</b>	<b>Parameter</b>	<b>Unit-IV Values (<math>\text{mg}/\text{Nm}^3</math>)</b>	<b>Standard (<math>\text{mg}/\text{Nm}^3</math>)</b>
Stack attached to	Particulate matter	68.3	50.0

<i>Unit-IV</i>	<i>Nitrogen oxides NO and NO<sub>2</sub> expressed as NO<sub>2</sub> (Corrected to 6% Oxygen)</i>	<i>494.6</i>	<i>450.0*</i>
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*As per the analysis reports, the values of PM<sub>2.5</sub> & PM<sub>10</sub> in Ambient Air Quality at Near Raw water pump house, Near Administration Office are exceeded the Board standards and the values for the parameters viz., Particulate matter, Nitrogen oxides NO and NO<sub>2</sub> for the stack attached to Unit-IV are exceeded the Board standards, thereby not complying with the standards.*

*Hence you are hereby directed to take immediate necessary measures and submit detailed compliance report for CFO order dt.19.10.2022 within 7 days from the date of receipt of this notice, failing which action will be initiated against your industry under section 31(A) of Air (Prevention & Control of Pollution) Amendment Act, 1987 in the interest of Public Health and Protection of Environment.”*

Copy of the notice dated 31.01.2023 is attached as **Annexure-B**.

**Contents of the reply dated 01.02.2023 submitted by M/s. Simhadri Super Thermal Power Project (Stage-I&II), NTPC Limited is submitted below:**

*“Due to temperature inversion effect during winter seasons and high presence of marine aerosols due to proximity to seacoast, the PM<sub>10</sub> & PM<sub>2.5</sub> values are normally beyond stipulated limits and will exceed the normal limits. This is evident by the fact that in Visakhapatnam PM<sub>10</sub> & PM<sub>2.5</sub> are normally in excess of limits as could be seen from the table -I below.*

*The same data can be substantiated as per PRANA portal (<https://prana.cpcb.gov.in>) for Regulation of Air Pollution in Non-Attainment Cities controlled by CPCB, the AQI value of Vishakhapatnam city, during 24th to 27th of January 2023, highest being 242.( PRANA Snapshots enclosed , APPCB monitored real time stations in and around the Vizag city in the vicinity during the period enclosed). The same is represented in the table -I below,*

<i>APPCB-APRTPMS Portal Values</i>	<i>AQI Range</i>
<i>AQI on 25.01.2023</i>	
<i>Pedagantyada Station – 103</i>	<i>0-50 : Good</i>

<i>GVMC Visakhapatnam – 221</i>	<i>21-100: Satisfactory</i>
<i>Ganapuram Area – 105</i>	<i>101-150: Moderate</i>
<i>CPCB – PRANA portal AQI for Vizag</i>	<i>151-200: Poor</i>
<i>City – 242</i>	<i>200-250: Very Poor</i>

**Table I**

*The details of compliance to the exceedances as reported in the notice are elaborated in annexure-I.*

*We assure you that the stack emissions at NTPC-Simhadri are always maintained as per the prescribed norms of CPCB/MOEF and specifically the daily average emission were well within the stipulated limits ( CEMS values between 24.01.2023 to 30.01.2023 enclosed) and it is a continuous endeavor of NTPC Simhadri to ensure Environment protection aspects in all respects. The gist is detailed in the table II below,*

<i>Date</i>	<i>Suspended Particulate Matter (SPM) — Limit 50 mg/Nm<sup>3</sup> Daily average</i>	<i>Nox Limit - 450 mg/Nm<sup>3</sup> Daily average</i>
<i>24.01.2023</i>	<i>13.86</i>	<i>252.39</i>
<i>25.01.2023</i>	<i>22.63</i>	<i>263.21</i>
<i>26.01.2023</i>	<i>25.92</i>	<i>276.42</i>
<i>27.01.2023</i>	<i>24.97</i>	<i>279.39</i>
<i>28.01.2023</i>	<i>24.97</i>	<i>219.56</i>
<i>29.01.2023</i>	<i>21.21</i>	<i>241.68</i>
<i>30.01.2023</i>	<i>35.44</i>	<i>216.05</i>

**Table II**

Copy of the reply dated 01.02.2023 submitted by M/s. Simhadri Super Thermal Power Project (Stage-I&II), NTPC Limited is attached as **Annexure-C**.

**Remarks of APPCB on reply dated 01.02.2023 submitted by M/s. Simhadri Super Thermal Power Project (Stage-I&II), NTPC Limited:**

1. The Air Quality Index values on 25.01.2023 as per APRTMS Portal referred by the industry in their reply dated 01.02.2023 for locations viz., Pedagantyada

Station, GVMC Visakhapatnam and Ganapuram Area as 103, 221, 105 respectively. The details of the distances from ambient air quality monitoring stations installed and operating by the APPCB to M/s. Simhadri Super Thermal Power Project (Stage-I&II), NTPC Limited are submitted below:

Name of the Ambient Air Quality Monitoring location referred by the industry	Approximate distance between Ambient Air Quality Monitoring location and industry
Pedagantyada Station,	11 Kms
GVMC Visakhapatnam	25 Kms
Ganapuram Area	21 Kms

These stations are located within the Visakhapatnam City limits and there may not be any impact on the ambient air quality measured values of APPCB in industry premises. The industry in their reply also stated that *“Due to temperature inversion effect during winter seasons and high presence of marine aerosols due to proximity to seacoast ”*

- The measured values of PM<sub>10</sub> and PM<sub>2.5</sub> in ambient air at two locations (near raw water pump house and near administration office) during the monitoring by the Board exceeded the standards in respect of PM<sub>10</sub> (Standard - 100 µg/Nm<sup>3</sup>) and PM<sub>2.5</sub> (Standard - 60 µg/Nm<sup>3</sup>). The measured values of PM<sub>10</sub> and PM<sub>2.5</sub> at raw water pump house are 144 µg/Nm<sup>3</sup> and 69 µg/Nm<sup>3</sup>. The measured values of PM<sub>10</sub> and PM<sub>2.5</sub> near administration office are 176 µg/Nm<sup>3</sup> and 85 µg/Nm<sup>3</sup>.

Therefore the industry has to take necessary measures to control dust emissions in the ambient air not withstanding weather conditions.

The Board analyzed the online data from 24.01.2023 to 23.02.2023 of three Continuous Ambient Air Quality Monitoring Stations (CAAQMS) installed and operated by the industry in premises at different locations. As per the online data, the average of PM<sub>10</sub> and PM<sub>2.5</sub> are within the standard of 100 µg/Nm<sup>3</sup> and 60 µg/Nm<sup>3</sup>. Extract of the online data is attached as **Annexure-D**.

- The measured values of PM and NO<sub>x</sub> in stack attached to unit-4 during the monitoring by the Board exceeded the standards i.e., PM (Standard - 50

mg/Nm<sup>3</sup>) and NO<sub>x</sub> (Standard - 450 mg/Nm<sup>3</sup>). The measured values of PM and NO<sub>x</sub> of the stack attached to unit-4 are 68.3 mg/Nm<sup>3</sup> and 494.6 mg/Nm<sup>3</sup>.

The industry has submitted that there was momentary increase of NO<sub>x</sub> in stack emissions and the same was attended, thereby controlled the emissions. In respect of particulate matter the industry has submitted that PM increased due to falling of soot deposit lumps and soot blowing moderate in the specific zone and controlled the emissions.

Therefore the industry has to take necessary measures to control emissions from the stacks.

The Board analyzed the online data of stack emission attached to unit-4 from 24.01.2023 to 23.02.2023. As per the online data, the average value of Particulate Matter and NO<sub>x</sub> are within the standards of 50 mg/Nm<sup>3</sup> and 450 mg/Nm<sup>3</sup> respectively. Extract of the online data is attached as **Annexure-E**.

4. The Board is continuously monitoring the online data of stack emissions and ambient air quality and issuing alerts from time to time through Real Time Pollution Monitoring System (RTPMS). Industry reply dated 23.02.2023 is attached as **Annexure-F** wherein it was replied that they have taken rectification measures in Electro Static Precipitators and calibration of the equipment.
5. MoEF&CC issued notification on 05.09.2022 and given time till end of 2024 for compliance of SO<sub>2</sub> emission standard. The industry under installation of Flue Gas De-sulphurization (FGD) system to the stack attached to coal fired boilers and assured to complete the installation of Flue Gas De-sulphurization (FGD) system by the middle of this year, 2023.

Submitted.



**ENVIRONMENTAL ENGINEER**

**Environmental Engineer  
A.P. Pollution Control Board  
Regional Office, Visakhapatnam**

## Annexure-A

**Item No.08:**

BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI

**Original Application No.227 of 2021 (SZ)**

IN THE MATTER OF:

Battu Satish Reddy Andhra Pradesh

...Applicant(s)

*Versus*

National Thermal Power Corporation Ltd.  
Simhadri Plant, Andhra Pradesh and Ors.

...Respondent(s)

**Date of hearing: 03.02.2023.**

**CORAM:**

**HON'BLE SMT. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER**  
**HON'BLE DR. SATYAGOPAL KORLAPATI, EXPERT MEMBER**

For Applicant(s): Mr. Sravan Kumar

For Respondent(s): Mr. Somayaji, Sr. Adv. along with Mr. C. Mohan and  
Mr. M. Kumaresan for R1.  
Mr. G.M. Syed Nurullah Sheriff for R2.  
Ms. Madhuri Donti Reddy for R3, R5 and R6.  
Ms. N. Nathami for R4.

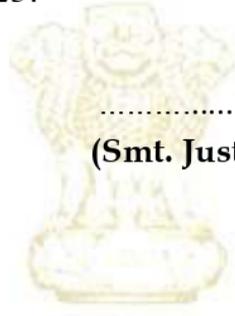
**ORDER**

1. Today, the 1<sup>st</sup> respondent and also the Andhra Pradesh Pollution Control Board have filed their concise report with annexure.
2. The Learned Senior Counsel appearing for the 1<sup>st</sup> respondent pointed out that there was notice issued by the Andhra Pradesh Pollution Control

Board dated 31.01.2023 for non-compliance with the standards and calling upon the 1<sup>st</sup> respondent to take immediate necessary measures and submit a detailed compliance report for CFO order dated 19.10.2022 within a period of seven days.

3. To the said notice, the 1<sup>st</sup> respondent has given a reply dated 01.02.2023 contending that due to temperature inversion effect during winter seasons and high presence of marine aerosols due to proximity to seacoast, the PM 10 and PM 2.5 values are beyond stipulated limits. The reply also gives a table of reading taken that is average emission between 24.01.2023 to 30.01.2023.
4. The Andhra Pradesh Pollution Control Board also has furnished the readings taken at different places of the 1<sup>st</sup> respondent date-wise i.e. from 24.01.2023 to 27.01.2023. Before the reply of the 1<sup>st</sup> respondent could reach the Pollution Control Board, this report has been filed before this Tribunal. Therefore, the Learned Counsel appearing for the Andhra Pradesh Pollution Control Board sought for time to consider their reply and file a fresh report.
5. It is also to be noted that the 1<sup>st</sup> respondent are in the process of installing Fuel Gas desulfurization (FGD). Though, it is also mentioned that the MoEF&CC has given time till end of 2024. However, the 1<sup>st</sup> respondent assures to complete the same by the middle of this year.

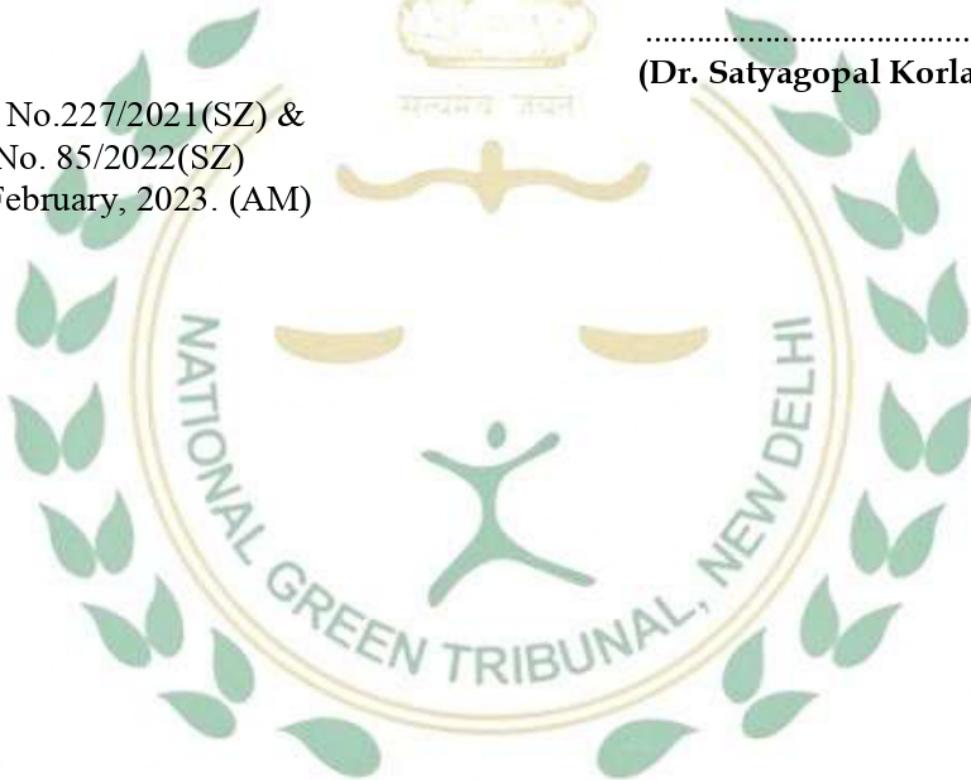
6. Meanwhile, the Learned Counsel appearing for the applicant wanted us to consider the report of the Joint Committee. The same would be done at the time of passing final orders after receiving the next report from Andhra Pradesh Pollution Control Board.
7. Post the matter on 10.03.2023.



.....J.M.  
**(Smt. Justice Pushpa Sathyanarayana)**

.....E.M.  
**(Dr. Satyagopal Korlapati)**

O.A. No.227/2021(SZ) &  
 I.A. No. 85/2022(SZ)  
 3rd February, 2023. (AM)





**ANNEXURE-B**  
**ANDHRA PRADESH POLLUTION CONTROL BOARD**  
**REGIONAL OFFICE, VISAKHAPATNAM**

D.No. 39-33-20/4/1, Madhavadhara Vuda Colony, Visakhapatnam - 530018,  
Phone: 0891 -2755356

**NOTICE**

**Lr No. 1011/PCB/RO-VSP/ 2023 -**

**Date:31.01.2023**

**Sub:** APPCB - RO, Visakhapatnam – M/s. Simhadri Super Thermal Power Project, (Stage-I&II) NTPC Limited. Parawada, Anakapalli District (Formerly: Visakhapatnam District). – Non-Compliance with the standards – **Notice Issued** - Reg.

- Ref:** 1. CFO & HWA order No. APPCB/VSP/VSP/12334/CFO/HO/2017 Dt. 19.10.2022 valid up to 31.08.2027.  
2. Hon'ble NGT order dt: 19.12.2022 in O.A. No. 227 of 2021 227 of 2021(SZ) & I.A. No.85 of 2022 (SZ).  
3. APPCB Officials inspected the industry on 24.01.2023 to 27.01.2023.

\* \* \*

**Whereas** you are operating Thermal Power Plant in the name of M/s. Simhadri Super Thermal Power Project, NTPC Ltd., Parawada, Visakhapatnam District to produce power generation-2000MW.

**Whereas** vide references 1<sup>st</sup> cited, the Board has issued Consent for Operation and Hazardous Waste Authorization to your industry on 19.10.2022 to produce power generation of 2000MW Stage-I(Unit-I&II)-1000MW & Stage-II (Unit-III&IV)-1000 MW which is valid up to 31.08.2027 duly stipulating certain conditions & standards to comply with.

**Whereas,** the Board officials has conducted Ambient Air Quality Monitoring in the industry and as per the analysis reports Particulate Matter PM<sub>2.5</sub> & PM<sub>10</sub> values are exceeded the Board Standards.

<b>Ambient Air Quality Monitoring:</b>				
<b>Sample Collected at</b>	<b>Date of Sampling</b>	<b>Parameter</b>	<b>Value (µg/m<sup>3</sup>)</b>	<b>Standard (µg/m<sup>3</sup>)</b>
Near Raw water pump house	24.01.2023 to 25.01.2023	PM <sub>2.5</sub>	69.0	60.0
		PM <sub>10</sub>	144.0	100.0
Near Administration Office	25.01.2023 to 26.01.2023	PM <sub>2.5</sub>	85.0	60.0
		PM <sub>10</sub>	176.0	100.0

<b>Stack Monitoring:</b>			
<b>Sample Collected at</b>	<b>Parameter</b>	<b>Unit-IV Values (mg/Nm<sup>3</sup>)</b>	<b>Standard (mg/Nm<sup>3</sup>)</b>
Stack attached to Unit-IV	Particulate matter	68.3	50.0
	Nitrogen oxides NO and NO <sub>2</sub> expressed as NO <sub>2</sub> (Corrected to 6% Oxygen)	494.6	450.0*

**Whereas**, as per the analysis reports, the values of PM<sub>2.5</sub> & PM<sub>10</sub> in Ambient Air Quality at Near Raw water pump house, Near Administration Office are exceeded the Board standards and the values for the parameters viz., Particulate matter, Nitrogen oxides NO and NO<sub>2</sub> for the stack attached to Unit-IV are exceeded the Board standards, thereby not complying with the standards.

Hence you are hereby directed to take immediate necessary measures and submit detailed compliance report for CFO order dt.19.10.2022 within 7 days from the date of receipt of this notice, failing which action will be initiated against your industry under section 31(A) of Air (Prevention & Control of Pollution) Amendment Act, 1987 in the interest of Public Health and Protection of Environment.

To  
The Occupier,  
M/s. Simhadri Super Thermal Power Project, (Stage-I & II),  
NTPC Limited, Parawada,  
Anakapalli District  
(Earlier Visakhapatnam District).

  
**ENVIRONMENTAL ENGINEER**  
Environmental Engineer  
A.P. Pollution Control Board  
Regional Office, Visakhapatnam

Ref. No. SMPS: EMG &amp; AU: 2023:

To

Environmental Engineer- RO  
Andhra Pradesh Pollution Control Board,  
D.No. 39-33-20/4/1, Madhavadhara Vuda Colony,  
Visakhapatnam - 530018, Phone: 0891 -2755356

Dear Sir,

Subject: Your notice 1011/PCB/RO-VSP/2023 dated 31.01.2023

With reference to the subject and above letter, it is represented that, NTPC Simhadri power generation strictly adheres to emission control measures as stipulated by CPCB, APPCB guidelines and daily average emissions are always well within the prescribed limits.

It is brought to your kind attention that, due to temperature inversion effect during winter seasons and high presence of marine aerosols due to proximity to seacoast, the PM 10 & PM 2.5 values will be normally beyond stipulated limits and will exceed the normal limits. This is evident by the fact that in Visakhapatnam PM-10 & PM- 2.5 are normally in excess of limits as could be seen from the table -I below.

The same data can be substantiated as per PRANA portal (<https://prana.cpcb.gov.in>) for Regulation of Air Pollution in Non-Attainment Cities controlled by CPCB, the AQI value of Vishakhapatnam city, during 24<sup>th</sup> to 27<sup>th</sup> of January 2023 , highest being 242.( PRANA Snapshots enclosed , APPCB monitored real time stations in and around the Vizag city in the vicinity during the period enclosed). The same is represented in the table -I below,

APPCB – APRTMPS portal values AQI on 25.01.2023	AQI Range
Pedagantyada station – 103	0-50 : Good
GVMC Visakhapatnam - 221	51-100 : Satisfactory
Ganapuram area - 105	101-150 : Moderate
	151-200 : Poor
	200-250 : Very Poor
CPCB -PRANA portal AQI for Vizag City – 242	

Table -I

The details of compliance to the exceedances as reported in the notice are elaborated in Annexure -I

सिम्हाद्री सुपर थर्मल पावर प्रोजेक्ट, पोस्ट: एनटीपीसी-सिम्हाद्री - 531 020. जिला : विशाखपट्टणम (अं.प्र.)

Simhadri Super Thermal Power Project Post : NTPC Simhadri - 531 020. Dist : Visakhapatnam (A.P.)  
Phone No. : 08924-243858, Fax No. : 08924-243092

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पंजीकृत कार्यालय : एन टी पी सी भवन, स्कोप कॉम्प्लेक्स 7, इन्स्टिट्यूशनल एरिया, लोदी रोड, नई दिल्ली - 110003  
दूरभाष : 11-24360100, फैक्स : 11-24361018, वेबसाईट: www.ntpc.co.in

Regd Office : NTPC Bhawan, Scope Complex 7, Institutional Area, Lodi Road, New Delhi - 110003,  
Tel : 011-243601000, Fax : 011-24361018, Website : www.ntpc.co.in

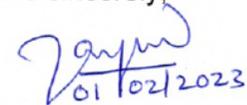
We assure you that the stack emissions at NTPC-Simhadri are always maintained as per the prescribed norms of CPCB/MOEF and specifically the daily average emission were well within the stipulated limits ( CEMS values between 24.01.2023 to 30.01.2023 enclosed) and it is a continuous endeavor of NTPC Simhadri to ensure Environment protection aspects in all respects. The gist is detailed in the table II below,

Date	Suspended Particulate Matter (SPM) – Limit 50 mg/Nm <sup>3</sup> Daily average	Nox Limit -450 mg/Nm <sup>3</sup> Daily average
24.01.2023	13.86	252.39
25.01.2023	22.63	263.21
26.01.2023	25.92	276.42
27.01.2023	24.97	279.39
28.01.2023	24.97	219.56
29.01.2023	21.21	241.68
30.01.2023	35.44	216.05

**Table -II**

We assure you that under your kind guidance NTPC Simhadri will strive hard to ensure Environment protection aspects in all respects  
Thanking you,

Yours sincerely,



**Dr.V Jayan**  
**AGM (EMG & AU)**

**Annexure -I**  
**AMBIENT AIR QUALITY**

Date	Location	Value	Reason	Action Taken
24.01.2023 to 27.01.2023	Near raw water pumphouse	PM 2.5 -60 $\mu\text{g}/\text{m}^3$	Due to winter conditions, temperature inversion phenomenon and low dust dispersion prevailed	Hood inspection & cleaning and instrument calibration verified. Visakhapatnam City Air quality Index data from PRANA portal of CPCB and APPCB RTMS stations during the same period of measurement enclosed for reference.
		PM 10- 144 $\mu\text{g}/\text{m}^3$		
	Near ADM Building	PM 2.5 -85 $\mu\text{g}/\text{m}^3$		
		PM 10- 176 $\mu\text{g}/\text{m}^3$		

**STACK EMISSION**

Date	System	Value	Reason	Action Taken
24.01.2023 to 27.01.2023 & 29.01.2023	Unit - 4	Nox -494 $\text{mg}/\text{Nm}^3$	Momentarily increase was observed, issue attended and controlled immediately	Daily average of the parameter was well within the stipulated limit. Online data enclosed during the period of 24.01.2023 to 30.01.2023 enclosed.
		SPM -68.3 $\text{mg}/\text{Nm}^3$	During soot blowing instantaneous sporadic increase in SPM was observed, mostly due to falling of soot deposit lumps.	Daily average of the parameter is well within the stipulated limit. Online data enclosed during the period of 24.01.2023 to 30.01.2023 enclosed.  However, soot blowing moderated in the specific zone and controlled.



Welcome To Simhadri Intranet | Mail - Dr.PRADEEP - Outlook | APPCB

Not secure | aprtms.ap.gov.in/publicView/#/landing/dashboard/monitoringStation

Welcome To Simha... Outlook Logic ladder GeM AP RTMS AP Monitoring stati... APPCB Online Mani... SEA E-ASH Issue Record... Ash Availability & U...

### Andhra Pradesh Pollution Control Board

Industries Non attainment cities Monitoring Stations Dashboard

City/Town : Visakhapatnam :: AQI : 98 :: Pollutants : PM10

Air Quality Water Quality

Select City :  
Visakhapatnam

Select Station :  
All

Filter :  
Select Filter

0-50	51-100	101-150	151-200	201-250	251-300	NA
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Type here to search

09:42 25-01-2023

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**Parameter Report**  
**Simhadri Thermal Power Project**

Generated On	2023-01-31 15:29:32	Generated By	EMG
Period	2023-01-24 00:00:00 - 2023-01-30 15:20:00	Station Type	CEMS
Stations	Stack_4_Boiler_4	Parameters	NOX,PM,SOX

S.No.	Time	Stack_4_Boiler_4 NOX (mg/nm <sup>3</sup> )(avg)	Stack_4_Boiler_4 PM (mg/nm <sup>3</sup> )(avg)	Stack_4_Boiler_4 SOX (mg/nm <sup>3</sup> )(avg)
1	2023-01-24 00:00:00:000	252.39	13.86	904.35
2	2023-01-27 00:00:00:000	279.39	14.48	868.63
3	2023-01-28 00:00:00:000	219.56	24.97	914.87
4	2023-01-29 00:00:00:000	241.68	21.21	893.43
5	2023-01-30 00:00:00:000	216.05	35.44	881.9

7/2

**Parameter Report**  
**Simhadri Thermal Power Project**

Generated On	2023-01-31 15:26:57	Generated By	EMG
Period	2023-01-24 00:00:00 - 2023-01-27 15:20:00	Station Type	CAAQMS
Stations	CAAQMS_1 (BBPS),CAAQMS_2 (R&D),CAAQMS_3 (Kalapaka)	Parameters	CAAQMS PM10,CAAQMS PM2.5

S.No.	Time	CAAQMS_1 (BBPS) CAAQMS PM10 (ug/m <sup>3</sup> )(avg)	CAAQMS_1 (BBPS) CAAQMS PM2.5 (ug/m <sup>3</sup> )(avg)	CAAQMS_2 (R&D) CAAQMS PM10 (ug/m <sup>3</sup> )(avg)	CAAQMS_2 (R&D) CAAQMS PM2.5 (ug/m <sup>3</sup> )(avg)	CAAQMS_3 (Kalapaka) CAAQMS PM10 (ug/m <sup>3</sup> )(avg)	CAAQMS_3 (Kalapaka) CAAQMS PM2.5 (ug/m <sup>3</sup> )(avg)
1	2023-01-24 00:00:00:000	60.7	34.8	68.97	42.5	48.01	29.2
2	2023-01-25 00:00:00:000	76.86	45.87	109.16	57.24	52.85	36.1
3	2023-01-26 00:00:00:000	58.22	42.6	91.65	50.38	58.5	35.89
4	2023-01-27 00:00:00:000	47.72	32.79	100.79	43.86	54.65	29.38



# Real Time Data Acquisition And Monitoring



Site Name: National Thermal Power Corporation Ltd - Simhadri Thermal Power Project

Report: Custom Report

From Date: 2023/01/24 00:00:00 To Date : 2023/02/23 23:59:28

Description	AAQMS_1- PM2.5_U	AAQMS_1- PM10_U	AAQMS_2- PM2.5_U	AAQMS_2- PM10_U	AAQMS_3- PM2.5_U	AAQMS_3- PM10_U
Prescribed Standards	0 - 60	0 - 100	0 - 60	0 - 100	0 - 60	0 - 100
Maximum Data	45.33	77.8	59.02	219.99	37.37	65.31
Minimum Data	15.64	0.0	14.38	38.79	10.57	34.15
Geometric Mean	32.32	39.48	35.08	88.15	21.72	52.83
Median	32.17	40.36	36.33	76.8	20.9	53.59
Standard Deviation	8.88	19.67	11.07	43.62	7.78	7.28
Maximum Value At Time	2023-01-25	2023-01-25	2023-01-25	2023-02-13	2023-01-28	2023-01-28
Minimum Value At Time	2023-02-19	2023-02-06	2023-02-20	2023-02-10	2023-02-20	2023-01-30
Valid Data Points	31	31	29	31	30	29
Total Data Points	31	31	31	31	31	31
Data Availability %	100.0%	100.0%	93.55%	100.0%	96.77%	93.55%

Sl No	Time	AAQMS_1- PM2.5_U	AAQMS_1- PM10_U	AAQMS_2- PM2.5_U	AAQMS_2- PM10_U	AAQMS_3- PM2.5_U	AAQMS_3- PM10_U
1	2023-01-24	34.19	60.01	42.01	68.54	28.58	45.89
2	2023-01-25	45.33	77.80	59.02	112.44	35.89	55.19
3	2023-01-26	41.15	57.53	49.24	90.05	36.01	64.87
4	2023-01-27	32.17	47.58	43.45	97.77	30.39	53.97
5	2023-01-28	41.96	61.10	49.87	95.46	37.37	65.31
6	2023-01-29	44.37	67.80	42.73	73.69	29.18	43.38
7	2023-01-30	34.48	50.83	37.61	58.95	28.53	34.15
8	2023-01-31	31.35	52.71	42.29	82.80	29.66	51.60
9	2023-02-01	41.73	68.83	52.69	95.72	26.44	63.79
10	2023-02-02	40.18	58.30	42.80	73.38	23.25	60.21
11	2023-02-03	38.19	61.18	39.00	59.77	22.39	59.30
12	2023-02-04	37.24	58.30	40.03	68.34	21.64	58.50
13	2023-02-05	38.31	47.52	NA	80.14	26.06	NA
14	2023-02-06	42.85	0.00	NA	51.79	NA	NA

SI No	Time	AAQMS_1-PM2.5_U	AAQMS_1-PM10_U	AAQMS_2-PM2.5_U	AAQMS_2-PM10_U	AAQMS_3-PM2.5_U	AAQMS_3-PM10_U
15	2023-02-07	26.02	20.99	32.18	42.24	18.29	54.36
16	2023-02-08	24.93	17.68	27.38	41.03	15.33	50.98
17	2023-02-09	25.98	24.00	29.82	46.26	13.41	48.31
18	2023-02-10	25.52	23.58	22.24	38.79	11.11	45.76
19	2023-02-11	20.03	17.33	26.93	117.80	13.84	48.89
20	2023-02-12	27.83	27.56	29.05	106.98	17.88	53.59
21	2023-02-13	35.42	40.36	36.33	219.99	20.17	56.65
22	2023-02-14	40.58	46.34	42.09	204.56	22.39	59.15
23	2023-02-15	44.29	43.29	41.68	174.37	25.31	62.69
24	2023-02-16	30.30	28.83	29.95	117.46	16.74	52.31
25	2023-02-17	30.70	30.86	29.08	96.28	18.30	53.83
26	2023-02-18	28.19	28.15	24.71	76.80	15.91	50.64
27	2023-02-19	15.64	16.59	20.88	66.95	12.10	46.11
28	2023-02-20	15.75	18.30	14.38	49.05	10.57	44.17
29	2023-02-21	16.02	19.64	15.77	62.60	11.44	45.32
30	2023-02-22	23.44	23.69	22.95	74.06	14.94	49.38
31	2023-02-23	27.79	27.05	31.12	88.59	18.62	53.73

Report Details: RO\_Visakhapatnam | 2023-02-24 21:16:56 | Custom Report

# Real Time Data Acquisition And Monitoring



Site Name: National Thermal Power Corporation Ltd - Simhadri Thermal Power Project

Report: Custom Report

From Date: 2023/01/24 00:00:00 To Date : 2023/02/23 23:59:28

Description	Stack_4-NOx_U	Stack_4-SPM_U
Prescribed Standards	0 -	0 - 100
Maximum Data	491.08	100.94
Minimum Data	270.63	24.85
Geometric Mean	344.67	52.73
Median	322.59	44.42
Standard Deviation	65.62	21.22
Maximum Value At Time	2023-01-26	2023-02-05
Minimum Value At Time	2023-02-11	2023-02-12
Valid Data Points	29	30
Total Data Points	31	31
Data Availability %	93.55%	96.77%

SI No	Time	Stack_4-NOx_U	Stack_4-SPM_U
1	2023-01-24	363.87	84.35
2	2023-01-25	382.73	87.64
3	2023-01-26	491.08	48.03
4	2023-01-27	433.30	60.31
5	2023-01-28	296.35	84.31
6	2023-01-29	444.30	40.91
7	2023-01-30	485.13	45.92
8	2023-01-31	385.69	63.65
9	2023-02-01	329.89	67.11
10	2023-02-02	412.35	77.73
11	2023-02-03	304.64	87.32
12	2023-02-04	436.41	82.91
13	2023-02-05	NA	100.94
14	2023-02-06	NA	NA
15	2023-02-07	316.61	39.69
16	2023-02-08	296.58	38.78
17	2023-02-09	293.92	39.81
18	2023-02-10	298.55	38.93
19	2023-02-11	270.63	25.69
20	2023-02-12	342.18	24.85
21	2023-02-13	322.59	28.87
22	2023-02-14	321.86	38.24
23	2023-02-15	275.93	45.08
24	2023-02-16	273.67	46.65
25	2023-02-17	399.77	46.57
26	2023-02-18	275.78	38.72
27	2023-02-19	340.52	37.23

SI No	Time	Stack_4-NOx_U	Stack_4-SPM_U
28	2023-02-20	289.85	39.63
29	2023-02-21	304.73	43.76
30	2023-02-22	326.13	38.42
31	2023-02-23	280.28	39.98

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**Report Details:** RO\_Visakhapatnam | 2023-02-24 20:20:48 | Custom Report

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Ref. No. SMPS: EMG & AU: 2023:

Date: 23.02.2023

To

Environmental Engineer- RO  
Andhra Pradesh Pollution Control Board,  
D.No. 39-33-20/4/1, Madhavadhara Vuda Colony,  
Visakhapatnam - 530018, Phone: 0891 -2755356

Dear Sir,

Please find here with enclosed compliance report as Annexure-I in reply to the exceedance report email dated 22.02.2023

It is to submit that NTPC Simhadri is always committed to environment protection by ensuring compliance to the directives of Pollution control board by adopting state of art technologies and always be the front runner in associating the various environment protection related activities of APPCB and district administration.

We assure you that under your kind guidance NTPC Simhadri will strive hard to ensure Environment protection aspects in all respects

Thanking you,

Yours sincerely,

(Dr V Jayan)  
AGM (EMG & AU)

Enclosures : Annexure-I

सिम्हाद्री सुपर थर्मल पावर प्रोजेक्ट, पोस्ट: एनटीपीसी-सिम्हाद्री - 531 020. जिला : विशाखपट्टणम (अं.प्र.)

Simhadri Super Thermal Power Project Post : NTPC Simhadri - 531 020. Dist : Visakhapatnam (A.P.)  
Phone No. : 08924-243858, Fax No. : 08924-243092

पंजीकृत कार्यालय : एन टी पी सी भवन, स्कोप कॉम्प्लेक्स 7, इन्स्टिट्यूशनल एरिया, लोदी रोड, नई दिल्ली - 110003  
दूरभाष : 11-24360100, फैक्स : 11-24361018, वेबसाईट: www.ntpc.co.in

Regd Office : NTPC Bhawan, Scope Complex 7, Institutional Area, Lodi Road, New Delhi - 110003,  
Tel : 011-243601000, Fax : 011-24361018, Website : www.ntpc.co.in

## Annexure -I

STACK EMISSION

Date	System	Value	Reason	Action Taken
20.02.2023	Stack-1	SPM-132.10	All 1st field hydro ejectors in Unit 1 ESP were taken out of service at 11 hrs to 15 hrs due to ash slurry sump restrictions /maintenance, resulting in hopper levels increase and fly ash opacity increase during the period.	Hopper emptied and system restored
15.02.2023	Stack-2	SPM-178.43	Unit 2 both collector tanks of one pass 2C got choked and went for maintenance and evacuation was stopped for 1 hr, during the period opacity increased.	Tanks emptied, after system restoration evacuation commenced.

AMBIENT AIR QUALITY

Date	Location	Value	Reason	Action Taken
14.02.2023	AAQMS - 2	PM-10 : 204.56	Due to winter conditions, temperature inversion phenomenon and low dust dispersion prevailed specifically during night hours.	Hood inspection & cleaning and instrument calibration verified.
15.02.2023	AAQMS-2	Nox- 86.37	Calibration was found disturbed	Analysers checked; recalibration done.

*Jay m*  
22/02/2023